

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-470(ND)/2017

COARM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2018**


**NAME OF THE COMPANY: Sh. Amit Kumar Malik Vs. M/s. Kindle Developers
Pvt. Ltd.**

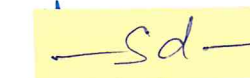
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
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Present for the Petitioner: Ms. Shivani Kadian for Applicant RP
ORDER

An application seeking exclusion of the certain number of days from the CIR period has been filed by the RP. Renotify this case for further consideration on 7th January, 2019


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**